

Papers laid on the Table of the House by Ministers/Members

माननीय सभापति : अब पत्र सभा पटल पर रखे जाएंगे ।

आइटम नम्बर-2, ैयिाम्V्न् snjsे साध्वी निरंजन ज्योति जी ।

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री तथा ग्रामीण विकास मंत्रालय में राज्य मंत्री (साध्वी निरंजन ज्योति): सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ:-

(1) (एक) नेशनल रूरल लाइवलीहुड्स प्रमोशन सोसायटी, नई दिल्ली के वर्ष 2022-2023 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) नेशनल रूरल लाइवलीहुड्स प्रमोशन सोसायटी, नई दिल्ली के वर्ष 2022-2023 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT10617/17/23]

मत्स्यपालन, पशुपालन और डेयरी मंत्रालय में राज्य मंत्री (डॉ. संजीव कुमार बालियान): सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) (एक) भारतीय पशु चिकित्सा परिषद, नई दिल्ली के वर्ष 2016-2017 से 2021-2022 के वार्षिक प्रतिवेदन की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) भारतीय पशु चिकित्सा परिषद, नई दिल्ली के वर्ष 2016-2017 से 2021-2022 के कार्यक्रम की सरकार द्वारा समीक्षा की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाले छह विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT10618/17/23]

(3) (एक) भारतीय जीव जन्तु कल्याण बोर्ड, बल्लभगढ़ के वर्ष 2022-2023 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) भारतीय जीव जन्तु कल्याण बोर्ड, बल्लभगढ़ के वर्ष 2022-2023 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT10619/17/23]

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) असम राइफल्स अधिनियम, 2006 की धारा 167 के अंतर्गत गृह मंत्रालय, असम राइफल्स, सूबेदार मेजर (इलेक्ट्रिकल एंड मैकेनिकल), सूबेदार (इलेक्ट्रिकल एंड मैकेनिकल) और नायब सूबेदार (इलेक्ट्रिकल एंड मैकेनिकल), समूह ?ख? युद्धक पद, भर्ती नियम, 2023, जो दिनांक 7 अक्टूबर, 2023 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि.128 में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT10620/17/23]

(2) भारत-तिब्बत सीमा पुलिस बल अधिनियम, 1992 की धारा 156 की उप-धारा (3) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) गृह मंत्रालय, भारत-तिब्बत सीमा पुलिस बल, टेलर काडर, समूह ?ख? और ?ग? पद, भर्ती नियम, 2023, जो दिनांक 4 अक्टूबर, 2023 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि.718(अ) में प्रकाशित हुए थे।

(दो) गृह मंत्रालय, भारत-तिब्बत सीमा पुलिस बल, हेड कांस्टेबल (कुक, वाशरमैन, बार्बर, वाटर कैरियर एंड सफाई कर्मचारी) समूह ?ग? पद, भर्ती नियम, 2023, जो दिनांक 11 अगस्त, 2023 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि.599(अ) में प्रकाशित हुए थे।

(तीन) गृह मंत्रालय, भारत-तिब्बत सीमा पुलिस बल, पशु परिवहन काडर (समूह ?ख? और ?ग? पद), भर्ती नियम, 2023, जो दिनांक 2 अगस्त, 2023 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि.582(अ) में प्रकाशित हुए थे।

(चार) गृह मंत्रालय, भारत-तिब्बत सीमा पुलिस बल, शिक्षा और तनाव परामर्शदाता काडर (समूह ?क? पद), भर्ती नियम, 2023, जो दिनांक 2 अगस्त, 2023 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि.583(अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT10621/17/23]

(3) विशेष संरक्षा गुप अधिनियम, 1988 की धारा 17 के अंतर्गत विशेष संरक्षा गुप नियम, 2023 जो दिनांक 25 मई, 2023 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 388(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उसका एक शुद्धिपत्र (केवल अंग्रेजी संस्करण) जो दिनांक 1 अगस्त, 2023 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 581(अ) में प्रकाशित हुआ था।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT10622/17/23]

(5) सशस्त्र सीमा बल अधिनियम, 2007 की धारा 155 की उप-धारा (3) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) सशस्त्र सीमा बल, समूह ?ख? युद्धक (गैर-राजपत्रित) मोटर ट्रांसपोर्ट एंड मैकेनिक काडर पद भर्ती नियम, 2023, जो दिनांक 28 अक्टूबर, 2023 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि.151 में प्रकाशित हुए थे ।

(दो) सशस्त्र सीमा बल, समूह ?ग? टेक (आर्मामेंट) काडर भर्ती नियम, 2023, जो दिनांक 28 अक्टूबर, 2023 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि.152 में प्रकाशित हुए थे ।

[Placed in Library, See No. LT10623 /17/23]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KARAD):

Hon. Chairperson, Sir, on behalf of Shri Pankaj Chaudhary, I rise to lay on the Table a copy each of the following papers (Hindi and English versions) under Article 151(1) of the Constitution:-

(1) Union Government ? Finance Accounts for the year 2022-2023.

[Placed in Library, See No. LT10624/17/23]

(2) Union Government ? Appropriation Accounts (Civil) for the year 2022-2023.

[Placed in Library, See No. LT10625/17/23]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (KUMARI SHOBHA KARANDLAJE): Sir, I rise to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (2) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the Maharashtra Agro Industries Development Corporation Limited, Mumbai, for the year 2020-2021.

(ii) Annual Report of the Maharashtra Agro Industries Development Corporation Limited, Mumbai, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT10626/17/23]

(b) (i) Review by the Government of the working of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 2022-2023.

(ii) Annual Report of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT10627/17/23]

(c) (i) Review by the Government of the working of the Punjab Agro Industries Development Corporation Limited, Chandigarh, for the year 2021-2022.

(ii) Annual Report of the Punjab Agro Industries Development Corporation Limited, Chandigarh, for the year 2021-2022, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT10628/17/23]

(d) (i) Review by the Government of the working of the Himachal Pradesh Agro Industries Development Corporation Limited, Shimla, for the year 2021-2022.

(ii) Annual Report of the Himachal Pradesh Agro Industries Development Corporation Limited, Shimla, for the year 2021-2022, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT10629/17/23]

(e) (i) Review by the Government of the working of the Kerala Agro Industries Corporation Limited, Thiruvananthapuram, for the year 2017-2018.

(ii) Annual Report of the Kerala Agro Industries Corporation Limited, Thiruvananthapuram, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at Item No. (a), (c), (d) and (e) of (1) above.

[Placed in Library, See No. LT10630/17/23]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Protection of Plant Varieties and Farmers' Rights Authority, New Delhi, for the year 2022-2023.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Protection of Plant Varieties and Farmers' Rights Authority, New Delhi, for the year 2022-2023, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Protection of Plant Varieties and Farmers' Rights Authority, New Delhi, for the year 2022-2023.

[Placed in Library, See No. LT10631/17/23]

(4) A copy of the Annual Report (Hindi and English versions) of the National Farmers Welfare Program Implementation Society, New Delhi for the year 2021-2022, alongwith Audited Accounts.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT10632/17/23]

(6) A copy of the Annual Report (Hindi and English versions) of the National Farmers Welfare Program Implementation Society, New Delhi for the year 2022-2023, alongwith Audited Accounts.

[Placed in Library, See No. LT10633/17/23]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Agricultural Cooperative Marketing Federation of India Limited, New Delhi, for the year 2022-2023.

[Placed in Library, See No. LT10634/17/23]

(8) A copy each of the following Notifications (Hindi and English versions) under Section 3 of the Essential Commodities Act, 1955:-

(i) S.O.5077(E) published in Gazette of India dated 29th November, 2023 notifying specification of Nano Di Ammonium Phosphate fertilizer (liquid) to be manufactured by M/s Zuari Farm Hub Limited in India for a period of three years from the date of publication in the official Gazette.

(ii) S.O.5078(E) published in Gazette of India dated 29th November, 2023 notifying specification of Nano Urea fertilizer to be manufactured by M/s Zuari Farm Hub

Limited in India for a period of three years from the date of publication in the official Gazette.

(iii) S.O.5079(E) published in Gazette of India dated 29th November, 2023 making certain amendments in the Notification No. S.O.1048(E) dated 3rd March, 2023.

(iv) S.O.5080(E) published in Gazette of India dated 29th November, 2023 notifying specification of Nano Phosphorus (liquid) to be manufactured by M/s The Energy and Resources Institute in India for a period of three years from the date of publication in the official Gazette.

(v) S.O.5081(E) published in Gazette of India dated 29th November, 2023 notifying specification of fertilizers, mentioned therein, imported by M/s Fertiq Private Limited in India for a period of one year from the date of publication in the official Gazette.

[Placed in Library, See No. LT10635/17/23]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Plant Health Management, Hyderabad, for the year 2022-2023.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Plant Health Management, Hyderabad, for the year 2022-2023, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Plant Health Management, Hyderabad, for the year 2022-2023.

[Placed in Library, See No. LT10636/17/23]

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Small Farmers? Agri-Business Consortium, New Delhi, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Small Farmers? Agri-Business Consortium, New Delhi, for the year 2022-2023.

[Placed in Library, See No. LT10637/17/23]

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री कैलाश चौधरी): सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) भारतीय कृषि अनुसंधान परिषद, नई दिल्ली के वर्ष 2022-2023 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(2) भारतीय कृषि अनुसंधान परिषद, नई दिल्ली के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT10638/17/23]

उत्तर पूर्वी क्षेत्र विकास मंत्रालय में राज्य मंत्री तथा सहकारिता मंत्रालय में राज्य मंत्री (श्री बी. एल. वर्मा): सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) (एक) राष्ट्रीय सहकारी विकास निगम, नई दिल्ली के वर्ष 2022-2023 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(दो) राष्ट्रीय सहकारी विकास निगम, नई दिल्ली के वर्ष 2022-2023 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।

(तीन) राष्ट्रीय सहकारी विकास निगम (कर्मचारी भविष्य निधि), नई दिल्ली के वर्ष 2022-2023 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।

(चार) राष्ट्रीय सहकारी विकास निगम, नई दिल्ली के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT10639/17/23]

गृह मंत्रालय में राज्य मंत्री (श्री अजय मिश्र टेनी): सभापति महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) रेपको बैंक, चेन्नई के वर्ष 2022-2023 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(2) रेपको बैंक, चेन्नई के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT10640/17/23]

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND

EMPOWERMENT (SHRI A. NARAYANASWAMY): Hon. Chairperson, Sir, on behalf of Kumari Pratima Bhoumik, I rise to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 2022-2023.

(ii) Annual Report of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT10641/17/23]

(b) (i) Review by the Government of the working of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 2022-2023.

(ii) Annual Report of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT10642/17/23]

(2) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the Artificial Limbs Manufacturing Corporation of India and the Department of Empowerment of Persons with Disabilities, Ministry of Social Justice and Empowerment, for the years 2022-2023 and 2023-2024.

[Placed in Library, See No. LT10643/17/23]

(ii) Memorandum of Understanding between the National Handicapped Finance and Development Corporation and the Department of Empowerment of Persons with Disabilities (Divyangjan), Ministry of Social Justice & Empowerment for the years 2023-2024 and 2024-2025.

[Placed in Library, See No. LT10644/17/23]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Gurukul Computer Education, Bijnor, for the year 2021-2022, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working Gurukul Computer Education, Bijnor, for the year 2021-2022.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT10645/17/23]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Sign Language Research and Training Centre, New Delhi, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Sign Language Research and Training Centre, New Delhi, for the year 2022-2023.

[Placed in Library, See No. LT10646/17/23]

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (ER. BISHWESWAR TUDU): Hon.

Chairperson, Sir, I rise to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Betwa River Board, Jhansi, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of Review (Hindi and English versions) by the Government of the working of the Betwa River Board, Jhansi, for the year 2022-2023.

[Placed in Library, See No. L10647 /17/23]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, Indore, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of Review (Hindi and English versions) by the Government of the working of the Narmada Control Authority, Indore, for the year 2022-2023.

[Placed in Library, See No. LT10648 /17/23]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Regional Institute of Water and Land Management, Tezpur, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of Review (Hindi and English versions) by the Government of the working of the North Eastern Regional Institute of Water and Land Management, Tezpur, for the year 2022-2023.

[Placed in Library, See No. LT10649/17/23]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Water Development Agency, New Delhi, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of Review (Hindi and English versions) by the Government of the working of the National Water Development Agency, New Delhi, for the year 2022-2023.

[Placed in Library, See No. LT10650/17/23]

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Coastal Aquaculture Authority, Chennai, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coastal Aquaculture Authority, Chennai, for the year 2013-2014.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT10651/17/23]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Coastal Aquaculture Authority, Chennai, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coastal Aquaculture Authority, Chennai, for the year 2022-2023.

[Placed in Library, See No. LT10652/17/23]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Press Council of India, New Delhi, for the year 2022-2023, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Press Council of India, New Delhi, for the year 2022-2023.

[Placed in Library, See No. LT10653/17/23]

(5) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the National Film Development Corporation Limited, Mumbai, for the year 2022-2023.

(ii) Annual Report of the National Film Development Corporation Limited, Mumbai, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT10654/17/23]

गृह मंत्रालय में राज्य मंत्री तथा युवक कार्यक्रम और खेल मंत्रालय में राज्य मंत्री (श्री निशीथ प्रामाणिक) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) (एक) राष्ट्रीय डोप रोधी एजेंसी, नई दिल्ली के वर्ष 2022-2023 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) राष्ट्रीय डोप रोधी एजेंसी, नई दिल्ली के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT10655/17/23]

(2) (एक) राष्ट्रीय डोप परीक्षण प्रयोगशाला, नई दिल्ली के वर्ष 2022-2023 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) राष्ट्रीय डोप परीक्षण प्रयोगशाला, नई दिल्ली के वर्ष 2022-2023 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT10656/17/23]

माननीय सभापति : माननीय सदस्य, आप अपनी जगह पर जाकर बैठ जाइए ।

डॉ. भागवत कराड जी ।

? (व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KARAD):
Sir, on behalf of Shrimati Nirmala Sitharaman, I beg to lay on the Table a copy each of the following notifications (Hindi and English versions) under sub-section (2) of Section 38 of the Central Excise Act, 1944:-

(1) Notification No. 41/2023-Central Excise published in Gazette of India dated 18th December, 2023 together with an explanatory memorandum making certain amendments in the Notification No. 18/2022-Central Excise, dated the 19th July, 2022 reducing the Special Additional Excise Duty on production of Petroleum Crude from Rs.5000/MT to Rs.1300/MT and increase the Special Additional Excise Duty from NIL/litre to Rs.1/litre on export of ATF.

(2) Notification No. 42/2023-Central Excise published in Gazette of India dated 18th December, 2023 together with an explanatory memorandum making certain amendments in the Notification No. 04/2022-Central Excise, dated the 30th June, 2022 reducing the Special Additional Excise Duty from Rs.1/litre to Rs.0.50/litre on export of Diesel.

[Placed in Library, See No. LT10657/17/23]

14.07 hrs